

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

**C.P. No. 728/2015
O.A No. 3058/2015**

New Delhi this the 23rd day of February, 2016

**Hon'ble Ms. Chameli Majumdar, Member (J)
Hon'ble Mr. K. N. Shrivastava, Member (A)**

Sh. Ram Dutt (aged about 66 years)
S/o Late Sh. Pooran Chand
R/o Vill & PO -Seekri
Near Shiva School
Faridabad (Haryana).Petitioner

(By Advocate: Mr. Gyaneshwar for Shri T.D.Yadav)

Versus

1. Shri S. K. Sharma
Chief Secretary,
Govt. of NCT of Delhi
Delhi Sachivalaya,
I.P. Estate New Delhi.
2. Sh. Najeeb Jung
Lt. Governor,
Govt. of NCT of Delhi,
Raj Niwas, Delhi. Respondents

(By Advocate Mrs. P. K. Gupta)

O R D E R (O R A L)

Chameli Majumdar, Member (J)

This Contempt Petition is taken up for hearing today. Both the counsel submit that the order of this Tribunal has been complied with and the respondents have exonerated the

petitioner from all the charges on consideration of the appeal of the applicant.

2. In view of the above, the Contempt Petition is closed. Notices issued to the alleged contemnors stand discharged. No costs.

(K. N. Shrivastava)
Member (A)

(Chameli Majumdar)
Member (J)

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